



## Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.8180/2020  
S.W.P. No.1162/2016

Thursday, this the 18<sup>th</sup>day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Nisar Ahmad Wani (age 45 years) S/o Abdul AhadWani, R/o Tootigund Tehsil Handwara Distt. Kupwara.
2. Ghulma Mohammad Ganie (Age 44 years) S/o Ali Mohammad Ganaie, R/o Shelhal Tehsil Handwara, Distt Kupwara.

.. Applicants

(Through Mr. N.A. Tabassum, Advocate)

### **Versus**

1. State of J&K through Commissioner/Secretary to Govt. Horticulture Department J&K Srinagar.
2. Director Horticulture Department Kashmir Srinagar.
3. Chief/District Horticulture Officer Kupwara.
4. Horticulture Development Officer Zone Handwara.

.. Respondents

(Through Mr. Sudesh Magotra, Deputy Advocate General)



## **ORDER (ORAL)**

**Justice L. Narasimha Reddy:**

Mr. N.A. Tabassum, learned counsel for the applicant, seeks permission of this Tribunal, to withdraw the TA.

2. Permission is accorded. The TA is accordingly dismissed as withdrawn. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/jyoti/ankit/dsn